

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1234 of 2019

IN THE MATTER OF:

Fort Gloster Industries Ltd. (Cable Works)Appellants
Sramik Karmachari Union (INTUC) & Ors.

Versus

Resolution Professional,Respondents
Fort Gloster Industries Ltd. & Ors.

Present:

For Appellants:

For Respondents: Mr. Sudipto Sarkar, Sr. Advocate with Mr. P.K. Jhunjhunwala, Mr. S. N. Mookherjee, Mr. Anil Agarwalla, Mrs. Neha Sharma and Mr. Mahesh Agarwalla, Advocates for R-2.

Mr. K. Datta, Mr. Anand Varma, Mr. Abhishek Prasad and Mr. Dhairya Madan, Advocates for RP

With

Company Appeal (AT) (Ins.) No. 1272 of 2019

IN THE MATTER OF:

West Coast Paper Mills Ltd.Appellant

Versus

Bijay Murmura, R.P. of Fort Gloster Industries Ltd. &Respondents
Ors.

Present:

For Appellant: Mr. Jayant Mehta, Mr. Arjun Asthana, Ms. Sreenita Ghosh, Ms. Ankita Shah and Mr. Parv Garg, Advocates

For Respondents: Mr. Krishnendu Datta, Mr. Anand Varma, Mr. Abhishek Prasad, Mr. Dhairya Madan and Mr. Rahul Gupta, Advocates for RP
Mr. Sudipto Sarkar, Sr. Advocate with Mr. P.K. Jhunjhunwala, Mr. S. N. Mookherjee, Mr. Anil Agarwalla, Mrs. Neha Sharma and Mr. Mahesh Agarwalla, Advocates for R-2.

With

Company Appeal (AT) (Ins.) No. 1338 of 2019

IN THE MATTER OF:

Gloster Ltd.

....Appellant

Versus

The Resolution Professional, Fort Gloster Industries Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. P.K. Jhunjhunwala, Mr. S. N. Mookherjee, Mr. Anil Agarwalla, Mrs. Neha Sharma and Mr. Mahesh Agarwalla, Advocates for R-2.

For Respondents: Mr. Krishnendu Datta, Mr. Anand Varma, Mr. Abhishek Prasad, Mr. Dhairya Madan and Mr. Rahul Gupta, Advocates for RP

With

Company Appeal (AT) (Ins.) No. 1343 of 2019

IN THE MATTER OF:

Gloster Cables Ltd.

....Appellant

Versus

Fort Gloster Industries Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. A.M Singhvi, Sr. Advocate with Mr. Alok Dhir, Ms. Varsha Banerjee, Mr. Kunal Godhwani and Mr. Mukund Rawat, Advocates

**For Respondents: Mr. Sudipto Sarkar, Sr. Advocate with Mr. P.K. Jhunjhunwala, Mr. S. N. Mookherjee, Mr. Anil Agarwalla, Mrs. Neha Sharma and Mr. Mahesh Agarwalla, Advocates for R-2.
Mr. Krishnendu Datta, Mr. Anand Varma, Mr. Abhishek Prasad, Mr. Dhairya Madan and Mr. Rahul Gupta, Advocates for RP**

ORDER

05.03.2020: At request of Learned Counsel for the parties. Let these appeals be listed 'for hearing' on **23rd April, 2020** at **2.00 P.M.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn

Company Appeal (AT) (Ins.) No. 1234 of 2019
Company Appeal (AT) (Ins.) No. 1272 of 2019
Company Appeal (AT) (Ins.) No. 1338 of 2019
Company Appeal (AT) (Ins.) No. 1343 of 2019